

**Works/projects under MPLADS**

3002. DR. L. HANUMANTHAIHAH: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the State-wise and year-wise details of the works/projects under Members of Parliament Local Area Development Scheme (MPLADS) and their financial performance during the last three years and the current year including Karnataka;
- (b) whether several projects/schemes are lying pending;
- (c) if so, the reasons for delay in completion of those projects/schemes; and
- (d) the steps proposed to be taken to expedite the delayed works/projects?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (RAO INDERJIT SINGH): (a) and (b) The state-wise and year-wise details of the works/projects under Members of Parliament Local Area Development Scheme (MPLADS) and their financial performance during the last three years and the current year up to 29.02.2020 including Karnataka is given in the Statement (*See* below).

(c) and (d) As per the MPLAD Scheme Guidelines, works are recommended by the Members of Parliament (MPs) directly to the selected Nodal District Authorities and implemented by the respective State Government Authorities at the field level.

Since inception of the scheme, as per the data provided by District Authority through MPLADS portal (as on 29.02.2020), out of the 21.23 lakh works sanctioned, 19.07 lakh works have been completed and the remaining 2.16 lakh works are in pipeline for completion.

In case any representation regarding violation or undue delay in completion of project is received, the Ministry forwards the same to the concerned State/UT Government for taking appropriate action as per the Financial, Technical and Administrative Rules of concerned State/UT Government.

The Ministry also conducts Annual Review Meeting with the Nodal Departments of all the State/UT Governments to discuss the implementation of the scheme. The Ministry also impresses upon the Nodal Departments of the State/UT Governments to convene Meetings under the Chairmanship of Chief Secretary with the District Authorities and Members of Parliament at least once in a year. This is besides the quarterly review meeting by the District Authorities with the implementing agencies at district level to review the progress of implementation of MPLAD Scheme.

*Statement*

*State-wise and year-wise details of the work/project under MPLADS and their financial performances during the last three years*

Sl. No.	State	2016-17		2017-18		2018-19		2019-20	
		Expenditure incurred with (₹ crore)	Completed works	Expenditure incurred with (₹ crore)	Completed works	Expenditure incurred with (₹ crore)	Completed works	Expenditure incurred with (₹ crore)	Completed works
1	2	3	4	5	6	7	8	9	10
1.	Andaman and Nicobar Islands	4.74	11	4.77	19	13.56	27	1.29	0
2.	Andhra Pradesh	172.80	5206	184.04	4780	202.26	3888	116.04	3542
3.	Arunachal Pradesh	15.47	314	14.31	215	18.14	377	3.33	63
4.	Assam	102.10	3108	111.06	2784	97.36	2121	32.90	748
5.	Bihar	345.20	5391	422.23	7670	411.45	5142	172.24	3955
6.	Chandigarh	4.51	29	8.59	37	10.71	97	1.16	9
7.	Chhattisgarh	107.05	3099	109.83	2091	101.23	2123	39.31	1168

8.	Dadra and Nagar Haveli	4.88	2	4.51	12	6.34	30	1.94	5
9.	Daman and Diu	0.00	0	0.00	0	13.95	24	1.51	0
10.	Delhi	32.32	50	56.69	171	94.64	417	43.39	331
11.	Goa	14.40	143	10.81	62	21.59	90	8.19	97
12.	Gujarat	196.07	8205	169.87	6281	282.79	11351	135.47	4844
13.	Haryana	66.09	1295	90.20	1709	90.61	1833	46.18	1198
14.	Himachal Pradesh	35.12	980	33.08	1135	37.26	1767	9.36	134
15.	Jammu and Kashmir	41.22	1224	46.38	1526	60.84	1324	28.53	985
16.	Jharkhand	102.89	2777	84.66	2262	108.61	2766	49.14	1179
17.	Karnataka	180.29	3322	207.73	4002	219.29	3307	107.57	1719
18.	Kerala	159.59	2352	137.71	2064	205.07	2477	110.79	1991
19.	Lakshadweep	5.35	0	7.59	13	3.81	2	0.00	0
20.	Madhya Pradesh	204.36	6032	215.52	6353	239.56	7587	120.02	4586
21.	Maharashtra	304.37	6075	302.47	5787	393.02	5962	247.67	5458
22.	Manipur	10.62	87	15.63	58	16.01	176	12.60	228
23.	Meghalaya	12.67	317	13.15	234	13.38	101	9.86	315

*Written Answers to*

*[19 March, 2020]*

*Unstarred Questions*

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1	2	3	4	5	6	7	8	9	10
24.	Mizoram	9.36	113	11.33	221	7.37	194	8.70	154
25.	Nagaland	11.04	32	12.68	75	7.50	35	4.89	32
26.	Nominated	47.30	523	60.48	373	61.70	353	32.36	157
27.	Odisha	172.51	7669	143.98	4897	164.76	7917	63.86	3138
28.	Puducherry	12.23	95	7.84	55	18.34	42	6.02	61
29.	Punjab	111.48	3575	88.12	5838	109.32	4158	33.67	1722
30.	Rajasthan	161.14	2060	177.23	2786	188.24	2997	100.53	1983
31.	Sikkim	10.51	27	12.33	196	9.41	60	6.03	137
32.	Tamil Nadu	289.02	4961	317.54	3300	353.91	4916	220.21	2414
33.	Telangana	102.38	3455	124.28	3839	104.59	3331	68.12	2195
34.	Tripura	10.15	72	15.88	179	19.55	170	2.52	21
35.	Uttar Pradesh	503.59	13244	483.89	17216	920.88	21703	236.70	8304
36.	Uttarakhand	39.21	1741	35.88	1381	37.26	1151	31.08	1460
37.	West Bengal	304.34	4704	338.39	4752	347.82	5151	123.10	2613
TOTAL		3906.37	92290	4080.68	94373	5012.13	105167	2236.28	56946

Note:- Expenditure incurred also includes Administrative Expenditure.